

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

IA 5388/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 2510/2018

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK KALYAN SAMITI & ANR.
Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

Date : 01-08-2018 These matters were called on for hearing today.

For Petitioner(s)

Ms. S. Janani, AOR

For Respondent(s)

Mr. Balaji Srinivasan, AOR
Mr. M. Chandra Sekhar, Adv.
Mr. V. Sudeer, Adv.
Mr. M.B. Ramasubba Raju, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos. 1, 2, 4
and 5 but no one has entered appearance on their behalf.

Four weeks time, as last chance is given to the respondent
No.3 to file the counter affidavit.

List again on 18.9.2018.

RAJESH KUMAR GOEL
Registrar

MG